

Indians in Burma

*265. **Shri V. Raju:** Will the Prime Minister be pleased to state:

(a) whether the Government of India have received any reports of the efforts made by the Indian Embassy in Rangoon to enquire into the condition of Indians in the districts outside Rangoon; and

(b) if so, the nature of the report?

The Deputy Minister of External Affairs (Shrimati Lakhmi Menon): (a) and (b). Our Embassy has sent no special report on the conditions of Indians living in districts outside Rangoon. We have a Consulate in Mandalay in Northern Burma and from the periodical reports sent by that office and from the tour reports of our Ambassador in Burma and his officers, it would appear that the main problems and difficulties facing Indians are the same all over Burma—whether in Rangoon or outside. I may assure the Honourable Member that our Embassy in Burma is doing everything it can to help all Indian nationals in Burma wherever they may be residing.

सहकारी सूत की मिलें

*२६६. श्री भदौरिया: क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने हथकरघे के कपड़े का उत्पादन बढ़ाने के लिये सहकारी क्षेत्र में सूत की और अधिक मिलें खोलने की कोई योजना बनाई है;

(ख) यदि हां, तो वह क्या है; और

(ग) क्या इन सहकारी सूत मिलों में राज्य के भाग लेने के प्रश्न के बारे में कोई निश्चय किया गया है?

बाणिज्य मंत्री (श्री कानूनगो): (क) जी नहीं,

(ख) प्रश्न नहीं उठता।

(ग) जी, हां।

Manufacture of Power Alcohol

*267. **Sardar Iqbal Singh:** Will the Minister of Planning be pleased to state:

(a) whether any scheme for the manufacture of Power Alcohol has been submitted to the Planning Commission by the Punjab State Government;

(b) if so, what are the salient points in the scheme; and

(c) whether any decision has been taken by the Planning Commission?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No, Sir.

(b) and (c). Do not arise.

Pakistan Military Bases in Gilgit

Shri D. C. Sharma:
Shri Gajendra Prasad Sinha:
Shri Mahanty:
 *268 { **Shri Panigrahi:**
Shri Rameshwar Tandia:
Shri Raghunath Singh:
Pandit D. N. Tiwary:
Shri Naushir Bharucha:

Will the Prime Minister be pleased to state whether Government are aware that the Pakistan Government is building up military bases at Gilgit and Chitral in the Pakistan occupied Kashmir?

The Deputy Minister of External Affairs (Shrimati Lakhmi Menon): The Government of India have been so informed, and further that Pakistan has increased its military potential in various ways in Pakistan-occupied Kashmir.

National Productivity Council

*270. { **Shri Shree Narayan Das:**
Shri Radha Raman:
Shri D. C. Sharma:
Dr. Ram Subhag Singh:
Shri Ajit Singh Sarhad:

Will the Minister of Commerce and

Industry be pleased to state:

(a) whether the proposal of establishing a National Productivity Council has been finalised; and

(b) if so, its constitution, organisational set up and precise functions?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The proposals are under Government's consideration.

Janata Model Radio Sets

*271. { Dr. Ram Subhag Singh:
Shri Bahadur Singh:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government have prepared any scheme for the manufacture of Janata model radio sets;

(b) if so, the nature of that scheme; and

(c) how soon Government expect to start production of such radio sets under this scheme?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir.

(b) and (c). Do not arise.

Swang Railway Colliery

*272. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether the Court of Inquiry under Regulation 48 of the Indian Coal Mines Regulation, 1926 set up to inquire into the conduct of the Manager of Swang Railway Colliery for violation of the provisions of the Mines Act, 1952 has since submitted their report;

(b) if so, the findings of the Report; and

(c) what further action is being taken by Government?

The Deputy Minister of Labour (Shri Abid Ali): (a) No. The Agent and Manager have filled writ petitions

in the High Court of Judicature, Patna against the decision to proceed against them under Regulation 48. The High Court have stayed the proceedings of the Court of Inquiry.

(b) and (c). Do not arise.

Small Scale Industries

*273. Shri Harish Chandra Mathur: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1498 on the 5th September, 1957 and state:

(a) the progress made to make electricity available to Small Industries at Subsidised rates; and

(b) whether the Central Government proposes to give any assistance to implement this scheme of subsidy?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 2.]

National Industrial Development Corporation

*274. { Shri Morarka:
Shri Nathwani:

Will the Minister of Commerce and Industry be pleased to state:

(a) the general principles followed by the National Industrial Development Corporation in sanctioning loans for the rehabilitation and modernisation of the cotton textile industry and jute industry;

(b) whether Government intend to expand the activities of the Corporation so as to extend similar financial help to other industries; and

(c) the amount actually paid so far to the Cotton Textile Mills and Jute Mills as loans for the rehabilitation of these industries?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the Lok